

1	2	3
12	MP	164.117
13	Maharashtra	6956.591
14	Nagaland	0
15	Orissa	694.1653
16	Pondicherry	0
17	Punjab	46.124
18	Rajasthan	556.2584
19	Tamil Nadu	3582.8182
20	Uttaranchal	28.1426
21	UP	235.5661
22	West Bengal	210.44429
TOTAL :		39035.7246

#### Ban on imports from China

419. SHRI A. ELAVARASAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government imposed ban on import of China Mobiles and consumer items recently;

(b) if so, the details thereof;

(c) whether Government also considers for permanent ban on toxic toys and other consumables from China which may cause serious environmental and health impact;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): (a) and (b) The Government has extended the ban on import of dairy products from China *vide* Notification No.111 (RE-2008)/2004-2009 dated 16th June, 2009. The ban has been extended for a period of six months from 24th June, 2009. *Vide* Notification No. 112 (RE-2008)/2004-2009 dated 16th June, 2009 Import of 'Mobile Handsets' (classified under EXIM Code '8517') without International Mobile Equipment Identity (IMEI) No. or with all Zeroes IMEI is prohibited with immediate effect. *Vide* Notification No.113 (RE-2008)/2004-2009 dated 16th June, 2009 the Government has prescribed standards for import of toys.

(c) to (e) In addition to provisions made under the Import Policy, imported goods are also subject to all applicable domestic laws, rules, orders, regulations, technical specifications, environmental and safety norms as applicable to domestically produced goods.